

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI (COURT-II)

Item No. 203
Company Appeal 84/252/ND/2021

IN THE MATTER OF:

BL Trade India Pvt. Ltd.

... **Applicant/Petitioner**

Vs

ROC

...

Respondent

Under Section: 252

Order delivered on 16.07.2021

CORAM:

**SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT: Sh. Anjani Kumar Singh Advocate for petitioner

ORDER

Income Tax Department is directed to file the report on or before the next date.
Last opportunity is given. No further adjournment will be granted. List the matter
on 25th August, 2021.



**(L. N. GUPTA)
MEMBER (T)**



**(ABNI RANJAN KUMAR SINHA)
MEMBER (J)**